

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 69/14/ND/2017

PRESENT: SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
16.10.2017**

NAME OF THE COMPANY: M/s. Gov Controls India Ltd.

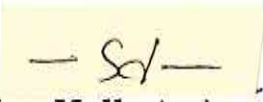
SECTION OF THE COMPANIES ACT: 14(1)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: None

ORDER

Notice to the ROC, returnable on 10th November, 2017. Dasti as well.


(Ina Malhotra)
Member (J)